

Shri P. G. Mavalankar,  
Shri Amrit Nahata,  
Shri H. M. Patel,  
Shri S. B. P. Patabhi Rama Rao,  
Shri R. Balakrishna Pillai,  
Shri Bhola Raut,  
Shri N. K. P. Salve,  
Shri Vasant Sathe,  
Shri Era Sezhiyan,  
Shri K. K. Shetty,  
Shri Satyendra Narayan Sinha,  
Shri C. M. Stephen,  
Shri R. V. Swaminathan,  
Shri V. Tulsiram, and  
Shri Y. B. Chavan

With instructions to report by the last day of the next session."

THE MINISTER OF PARLIAMFN-TARY AFFAIRS (SHRI K. RAGHU RAMAIAH) . May I suggest that, if you and the leaders of the Opposition agree, we may refer this Bill to the Select Committee and the next Bill also, which is being referred to a Joint Committee, without any discussion?

MR. SPEAKER : I think, this has already been agreed upon, the question is:

"That the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, the Gift-tax Act, 1958 and the Companies (Profits) Surtax Act, 1964, be referred to a Select Committee consisting of 30 members, namely :—

Shri Syed Ahmed Aga,  
Shri Virendra Agarwala,  
Shri Chhatrapati Ambesh,  
Shri Bhagwat Jha Azad,  
Shri K. Baladhandayutham,  
Shri Dharnidhar Basumatari,  
Shri Jyotirmoy Bosu,  
Shri Tridib Chaudhuri,  
Shri S. R. Damani,  
Shri K. R. Ganesh,  
Shri Mani Ram Godara,

Shri D. P. Jodeja,  
Shri Sat Pal Kapur,  
Shrimati Sheila Kaul,  
Shri Maharaj Singh,  
Shri P. G. Mavalankar,  
Shri Amrit Nahata,  
Shri H. M. Patel,  
Shri S. B. P. Patabhi Rama Rao,  
Shri R. Balakrishna Paillai,  
Shri Bhola Raut,  
Shri N. K. P. Salve,  
Shri Vasant Sathe,  
Shri Era Sezhiyan,  
Shri K. K. Shetty,  
Shri Satyendra Narayan Sinha,  
Shri C. M. Stephen,  
Shri R. V. Swaminathan,  
Shri V. Tulsiram, and  
Shri Y. B. Chavan

with instructions to report by the last day of the next session."

*The motion was adopted*

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12.40 hrs.

**PLANTATIONS LABOUR (Amendment)  
BILL**

MOTION TO CONCUR IN RAJYA SABHA RE-  
COMMENDATION TO JOIN JOINT COMMITTEE

THE MINISTER OF LABOUR AND  
REHABILITATION (SHRI RAGHU-  
NATHA REDDY) : I beg to move :

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill further to amend the Plantations Labour Act, 1951, made in the motion adopted by Rajya Sabha at its sitting held on the 9th May, 1973 and communicated to this House on the 10th May, 1973 and do resolve that the following 30 members of Lok

Sabha be nominated to serve on the said Joint Committee, namely :

Shri Aziz Imam,  
 Shri T. Balakrishniah,  
 Shri Raghunandan Lal Bhatia,  
 Shri Chhuttan Lal,  
 Shri Biren Dutta,  
 Shri Nageshwar Dwivedi,  
 Shrimati Ganga Devi,  
 Shri S. B. Giri,  
 Shri J. Matha Gowder,  
 Shri Hukam Chand Kachwai,  
 Shri L. D. Kotoki,  
 Shri Raja Kulkarni,  
 Shri Madhu Limaye,  
 Shri K. Mallanna,  
 Shri Tuna Oraon,  
 Shri Damodar Pandey,  
 Shri Ramsaha, Pandey,  
 Shri Pratap Singh,  
 Shri Natwarlal Patel,  
 Shri S. L. Peje,  
 Shri Vayalar Ravi,  
 Shri K. Ramakrishna Reddy,  
 Shri Ebrahim Sulaiman Sait,  
 Shri Devendra Satpathy,  
 Shri Ranen Sen,  
 Shri Shiv Kumar Shastri,  
 Shri Somchand Solanki,  
 Shri G. Venkatswamy,  
 Shri Amarnath Vidyalankar, and  
 Shri N. P. Yadav.

on the 9th May, 1973 and communicated to this House on the 10th May, 1973 and do resolve that the following 30 Members of Lok Sabha be nominated to serve on the said Joint Committee, namely :

Shri Aziz Imam,  
 Shri T. Balakrishniah,  
 Shri Raghunandan Lal Bhatia,  
 Shri Chhuttan Lal,  
 Shri Biren Dutta,  
 Shri Nageshwar Dwivedi,  
 Shrimati Ganga Devi,  
 Shri S. B. Giri,  
 Shri J. Matha Gowder,  
 Shri Hukam Chand Kachwai,  
 Shri L. D. Kotoki,  
 Shri Raja Kulkarni,  
 Shri Madhu Limaye,  
 Shri K. Mallanna,  
 Shri Tuna Oraon,  
 Shri Damodar Pandey,  
 Shri Ramsaha Pandey,  
 Shri Pratap Singh,  
 Shri Natwarlal Patel,  
 Shri S. L. Peje,  
 Shri Vayalar Ravi,  
 Shri K. Ramakrishna Reddy,  
 Shri Ebrahim Sulaiman Sait,  
 Shri Devendra Satpathy,  
 Shri Ranen Sen,  
 Shri Shiv Kumar Shastri,  
 Shri Somchand Solanki,  
 Shri G. Venkatswamy,  
 Shri Amarnath Vidyalankar, and  
 Shri N. P. Yadav

*The motion was adopted.*

12.42 hrs.

APPRENTICES (AMENDMENT) BILL—  
*contd.*

MR. SPEAKER : The question is :

“That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill further to amend the Plantations Labour Act, 1951, made in the motion adopted by Rajya Sabha at its sitting held

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMAIAH) : I had suggested to the Opposition and they had agreed also that this Bill which is a small non-controversial Bill may be passed without discussion, except that there are two official amendments.